

ITEM NO.802

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1000/2015

PRABHU SINGH

Appellant(s)

VERSUS

STATE OF UP

Respondent(s)

Date : 06/11/2015 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Ms. Mrinmayee Sahu, Adv. (Mentioned by)

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List the matter on Friday, the 20th November,
2015.

(DEEPAK MANSUKHANI)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2015.11.06
22:36:01 IST
Reason:

ITEM NO.802

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1000/2015

PRABHU SINGH

Appellant(s)

VERSUS

STATE OF UP

Respondent(s)

Date : 06/11/2015 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Ms. Mrinmayee Sahu, Adv. (Mentioned by)

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List the matter on Friday, the 20th November,
2015.

(DEEPAK MANSUKHANI)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2015.11.06
22:36:01 IST
Reason: